

# COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

(Sixteenth Lok Sabha)

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## THIRTY-SECOND REPORT

(Presented on 29.3.2017)

On behalf of the Committee on Private Members' Bills and Resolutions, I having been authorised by the Committee to present the Report, present this Thirty-second Report.

2. The Committee met on 27 March, 2017 for-

- I. Examination of one Constitution (Amendment) Bill under rule 294(1)(a) of the Rules of Procedure.
- II. Classification and allocation of time for discussion of Bills under clauses (b) and (c) of Rule 294(1) of the Rules of Procedure.
- III. Allocation of time under rule 294(1)(e) of the Rules of Procedure to three Resolutions given notices of by Sarvashri Mullappally Ramachandran, Jyotiraditya Madhavrao Scindia and Om Birla, M.Ps.

### Examination of the Constitution (Amendment) Bill

3. The Committee examined the Constitution (Amendment) Bill, 2017 (Insertion of new article 16A) by Shri Bhairon Prasad Mishra, M.P.

The Bill seeks to insert a new article 16A in the Constitution with a view to make right to employment a fundamental right of every citizen above the age of twenty-one years. It also provides for unemployment allowance to unemployed citizens at such rate as Parliament may by law determine.

After considering all aspects of the Bill, the Committee recommend that the member may be permitted to move for leave to introduce the Bill.

### Classification and allocation of time to Bills

4. The Committee considered classification and allocation of time in respect of fifty-two Bills as shown in the Appendices.

5. After considering all aspects of the Bills, the Committee recommend that thirty-six Bills shown in Appendix-I be placed in category 'A'. The Committee further recommend that the remaining sixteen Bills shown in Appendix-II be placed in category 'B'. The Committee also recommend allocation of time for each of the Bills as shown in column 5 of the Appendices I & II, respectively.

### **Allocation of time to Resolutions**

6. The Committee recommend allocation of time to three resolutions as follows :-

- (i) Resolution by Shri Mullappally Ramachandran - 2 hours regarding creation of a new Union Ministry for sustainable development of coastal regions.
- (ii) Resolution by Shri Jyotiraditya Madhavrao - 2 hours Scindia regarding eradication of malnutrition amongst children in the country.
- (iii) Resolution by Shri Om Birla regarding electoral reforms regarding synchronization of the terms of Legislative Assemblies and the House of the People.

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### **Recommendations**

7. The Committee recommend that –

- (i) Shri Bhairon Prasad Mishra, M.P. may be permitted to move for leave to introduce his Constitution (Amendment) Bill specified in paragraph 3 above;
- (ii) the classification and allocation of time to fifty-two Bills by the Committee, as shown in the Appendices, be agreed to by the House; and
- (iii) the allocation of time to three resolutions, as shown in paragraph 6 above, be agreed to by the House.

NEW DELHI;

27 March, 2017

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6 Chaitra, 1939 (Saka)

RATTAN LAL KATARIA

*Acting Chairperson,  
Committee on Private Members'  
Bills and Resolutions.*

## APPENDIX-I

(See para 5 of the Report)  
(List of Bills placed in category 'A' and allocation of time)

| Sl. No. | Title of the Bill and member-in-charge   | Bill No.    | Category recommended | Time recommended |
|---------|--|-------------|----------------------|------------------|
| 1       | 2  | 3           | 4                    | 5                |
| 1.      | The Designation of States as Sponsor of Terrorism Bill, 2017 by Shri Rajendra Agrawal, M.P.                              | 11 of 2017  | A                    | 2 hours          |
| 2.      | The Indian Penal Code (Amendment) Bill, 2016 ( <u>Amendment of section 304A</u> ) by Shri Mullappally Ramachandran, M.P. | 272 of 2016 | A                    | 2 hours          |
| 3.      | The Protection of Speech and Reputation Bill, 2016 by Shri Tathagata Satpathy, M.P.                                      | 292 of 2016 | A                    | 2 hours          |
| 4.      | The Welfare of Families of Defence Personnel Bill, 2016 by Shri Shrirang Appa Barne, M.P.                                | 277 of 2016 | A                    | 2 hours          |
| 5.      | The Cantonments (Amendment) Bill, 2016 ( <u>Amendment of section 12</u> ) by Shri Shrirang Appa Barne, M.P.              | 263 of 2016 | A                    | 2 hours          |
| 6.      | The Constitution (Amendment) Bill, 2016 ( <u>Amendment of article 16</u> ) by Shri Shrirang Appa Barne, M.P.             | 262 of 2016 | A                    | 2 hours          |
| 7.      | The Old Age Pension Bill, 2016 by Shri Bhairon Prasad Mishra, M.P.   | 287 of 2016 | A                    | 2 hours          |
| 8.      | The Child Development Bill, 2016 by Shri Bhairon Prasad Mishra, M.P.   | 279 of 2016 | A                    | 2 hours          |
| 9.      | The Special Courts for Scheduled Castes and Scheduled Tribes Bill, 2016 by Shri Om Prakash Yadav, M.P.                   | 313 of 2016 | A                    | 2 hours          |
| 10.     | The Prevention of Atrocities on Women Bill, 2016 by Shri Om Prakash Yadav, M.P.  | 298 of 2016 | A                    | 2 hours          |
| 11.     | The Special Courts for Trial of Offences against Women Bill, 2016 by Shrimati Supriya Sule, M.P.                         | 318 of 2016 | A                    | 2 hours          |

| 1   | 2  | 3           | 4 | 5       |
|-----|--|-------------|---|---------|
| 12. | The Free and Compulsory Secondary and Senior Secondary Education Bill, 2016 by Shrimati Supriya Sule, M.P.                     | 302 of 2016 | A | 2 hours |
| 13  | The Indian Penal Code (Amendment) Bill, 2016 ( <u>Amendment of section 292, etc.</u> ) by Shrimati Supriya Sule, M.P.          | 303 of 2016 | A | 2 hours |
| 14. | The Higher Educational Institutions (Regulation of Fee) Bill, 2017 by Shrimati Supriya Sule, M.P.                              | 23 of 2017  | A | 2 hours |
| 15. | The Drugs (Price Control) Bill, 2016 by Shri Shrirang Appa Barne, M.P.   | 295 of 2016 | A | 2 hours |
| 16. | The Compulsory Mental Healthcare Counselling Facilities in Government Schools Bill, 2016 by Dr. Kirit Premjibhai Solanki, M.P. | 301 of 2016 | A | 2 hours |
| 17. | The Public Liability for Non-nuclear Industrial Mishap Bill, 2016 by Shrimati Ranjeet Ranjan, M.P.                             | 310 of 2016 | A | 2 hours |
| 18. | The Waste Management and Recycling Bill, 2016 by Prof. Richard Hay, M.P.   | 315 of 2016 | A | 2 hours |
| 19. | The Constitution (Amendment) Bill, 2016 ( <u>Amendment of article 124, etc</u> ) by Shri Rajeev Satav, M.P.                    | 314 of 2016 | A | 2 hours |
| 20. | The Right to Privacy of Personal Data Bill, 2016 by Shri Om Prakash Yadav, M.P.  | 316 of 2016 | A | 2 hours |
| 21. | The Drugs and Cosmetics (Amendment) Bill, 2016 ( <u>Amendment of section 5</u> ) by Raghav Lakhanpal, M.P.                     | 311 of 2016 | A | 2 hours |
| 22. | The Insecticides (Amendment) Bill, 2016 ( <u>Amendment of sections 4 and 5</u> ) by Shri Raghav Lakhanpal, M.P.                | 312 of 2016 | A | 2 hours |
| 23. | The Code of Criminal Procedure (Amendment) Bill, 2017 ( <u>Amendment of section 197</u> ) by Dr. Thokchom Meinya, M.P.         | 18 of 2017  | A | 2 hours |

| 1   | 2  | 3           | 4 | 5       |
|-----|--|-------------|---|---------|
| 24. | The Armed Forces (Special Powers) Repeal Bill, 2017 by Dr. Thokchom Meinya, M.P.   | 21 of 2017  | A | 2 hours |
| 25. | The Food Safety and Standards (Amendment) Bill, 2017 ( <u>Amendment of section 3</u> ) by Shri Om Birla, M.P.                              | 5 of 2017   | A | 2 hours |
| 26. | The Constitution (Scheduled Castes) Orders (Amendment) Bill, 2016 ( <u>Amendment of the Schedules</u> ) by Shrimati Meenakashi Lekhi, M.P. | 320 of 2016 | A | 2 hours |
| 27. | The Establishment of Labour Exchanges Bill, 2017 by Shri Feroze Varun Gandhi, M.P.   | 4 of 2017   | A | 2 hours |
| 28. | The Plastic Recycling Bill, 2017 by Shri Ajay Misra 'Teni', M.P.   | 29 of 2017  | A | 2 hours |
| 29. | The Wild Life (Protection) Amendment Bill, 2017( <u>Insertion of Chapter IVD</u> ) by Shri Gaurav Gogoi, M.P.                              | 31 of 2017  | A | 2 hours |
| 30. | The National Highways (Amendment) Bill, 2017 ( <u>Amendment of section 3D</u> ) by Dr. Kirit Premjibhai Solanki, M.P.                      | 24 of 2017  | A | 2 hours |
| 31. | The Special Financial Assistance to the Victims of Terror Attacks Bill, 2016 by Shri Maheish Girri, M.P.                                   | 140 of 2017 | A | 2 hours |
| 32. | The Drugs and Cosmetics (Amendment) Bill, 2016 ( <u>Amendment of section 2, etc.</u> ) by Shri Maheish Girri, M.P.                         | 254 of 2016 | A | 2 hours |
| 33. | The Constitution (Amendment) Bill, 2016 ( <u>Amendment of article 15</u> ) by Shri Maheish Girri, M.P.                                     | 239 of 2016 | A | 2 hours |
| 34. | The Maintenance of Cleanliness Bill, 2016 by Shri Maheish Girri, M.P.  | 252 of 2016 | A | 2 hours |
| 35. | The Financial Assistance to Unemployed Post Graduates Bill, 2016 by Shri Ramesh Bidhuri, M.P.  | 135 of 2016 | A | 2 hours |

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| 1   | 2   | 3           | 4 | 5       |
|-----|---|-------------|---|---------|
| 36. | The Victims of Riots and Communal Violence<br>(Equal Compensation) Bill, 2016 by<br>Shri Ramesh Bidhuri, M.P. | 134 of 2016 | A | 2 hours |

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## APPENDIX-II

(See para 5 of the Report)  
(List of Bills placed in category `B` and allocation of time)

| Sl. No. | Title of the Bill and member-in-charge   | Bill No.    | Category recommended | Time recommended |
|---------|--|-------------|----------------------|------------------|
| 1       | 2  | 3           | 4                    | 5                |
| 1.      | The Representation of the People (Amendment) Bill, 2016<br>(Amendment of section 2, etc.)<br>by Shri Feroze Varun Gandhi, M.P.                                   | 308 of 2016 | B                    | 2 hours          |
| 2.      | The Constitution (Amendment) Bill, 2016<br>(Amendment of article 124, etc.)<br>by Bhartruhari Mahtab, M.P.   | 309 of 2016 | B                    | 2 hours          |
| 3.      | The Inclusion of the Scheduled Castes and the Scheduled Tribes in Persons Living Below Poverty Line Category Bill, 2016<br>by Dr. Kirit Premjibhai Solanki, M.P. | 305 of 2016 | B                    | 2 hours          |
| 4.      | The Marriages (Compulsory Registration and Prevention of Wasteful Expenditure) Bill, 2016<br>by Shrimati Ranjeet Ranjan, M.P.                                    | 304 of 2016 | B                    | 2 hours          |
| 5.      | The Indian Forest (Amendment) Bill, 2016<br>(Insertion of new section 35, etc.)<br>by Shri Om Prakash Yadav, M.P.  | 306 of 2016 | B                    | 2 hours          |
| 6.      | The International Treaties and Agreements (Equal Representation of Women) Bill, 2017<br>by Dr. Thokchom Meinya, M.P.   | 19 of 2017  | B                    | 2 hours          |
| 7.      | The Prevention of Insults to National Honour (Amendment) Bill, 2017<br>(Amendment of section 2)<br>by Shri Gopal Chinayya Shetty, M.P.                           | 17 of 2017  | B                    | 2 hours          |
| 8.      | The Constitution (Amendment) Bill, 2017<br>(Insertion of new article 220A)<br>by Shrimati Meenakashi Lekhi, M.P.   | 13 of 2017  | B                    | 2 hours          |
| 9.      | The Constitution (Amendment) Bill, 2017<br>(Amendment of Seventh Schedule)<br>by Shrimati Meenakashi Lekhi, M.P.   | 15 of 2017  | B                    | 2 hours          |

| 1   | 2  | 3           | 4 | 5       |
|-----|--|-------------|---|---------|
| 10. | The Constitution (Amendment) Bill, 2017<br><u>(Amendment of articles 217 and 224)</u><br>by Shrimati Meenakashi Lekhi, M.P.                          | 14 of 2017  | B | 2 hours |
| 11. | The Regulation of International Treaties,<br>Agreements, Conventions and Covenants Bill,<br>2017 by Advocate Joice George, M.P.                      | 8 of 2017   | B | 2 hours |
| 12. | The Constitution (Amendment) Bill, 2017<br><u>(Amendment of article 253)</u><br>by Advocate Joice George, M.P.                                       | 9 of 2017   | B | 2 hours |
| 13. | The Representation of the People (Amendment)<br>Bill, 2017 <u>(Insertion of new section 8B)</u> by<br>Prof. Saugata Roy, M.P.                        | 27 of 2017  | B | 2 hours |
| 14. | The Constitution (Amendment) Bill, 2017<br><u>(Amendment of article 348)</u> by<br>Shri Om Birla, M.P.   | 30 of 2017  | B | 2 hours |
| 15. | The Compulsory Teaching of Bhagavad Gita as a<br>Moral Education Text Book in Educational<br>Institutions Bill, 2016 by<br>Shri Ramesh Bidhuri, M.P. | 158 of 2016 | B | 2 hours |
| 16. | The Special Financial Assistance to the National<br>Capital Territory of Delhi Bill, 2016 by<br>Shri Ramesh Bidhuri, M.P.                            | 111 of 2016 | B | 2 hours |